

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Appeal No. : ST/824/2008-CU[DB]

Dated: 27/08/2012

Assistant Registrar

C.E.S.T.A.T. New Delhi

To,

MAHALAXMI PALACE HOTEL

68, Neelam Bata Road, Faridabad(HR)

MAHALAXMI PALACE HOTEL

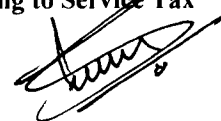
(Appellant)

VS

C.S.T. DELHI

(Respondent)

I am directed to transmit herewith a certified copy of Final Order No. ST/A/554/2012-CU[DB] dated 14/08/2012 passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.



Assistant Registrar
CUSTOMS Appeal Branch

Copy To,

1. Respondent

C.S.T. DELHI

17-B, I.P. Estate, IAEA House, New
Delhi.

2. Advocate(s) / Consultant(s):

K.K Anand

A-5,BASEMENT,LAJPAT NAGAR-III
NEW DELHI-24

3. **C.D.R**

4. Bar Association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence Colony,
New Delhi-3

7. Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8. Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9. Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt. Ltd., Unit No. 1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant
Kunj, New Delhi - 110070

12. Office Copy

13. Gaurd File



Assistant Registrar
CUSTOMS Appeal Branch

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.**

Date of Hearing : 14.8.2012

Service Tax Appeal No. 824 of 2008

[Arising out of Order-in-Appeal No. 1/ST/App/DLH-IV/05 dated 20.1.2005 passed by the Commissioner of Central Excise (Appeals), New Delhi]

M/s Mahalaxmi Palace Hotel

Appellant

Vs.

CST, Delhi

Respondent

Appearance:

Appeared for Appellant : Shri Hrishikesh, Advocate

Appeared for Respondent : Shri N. Pathak, A.R.

CORAM: Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Shri Mathew John, Technical Member

Final Order No. *S.T.(A).S.S.H/12-CW* dated.....

Per D.N. Panda :

Ld. Counsel says that there is no further cause to pursue the appeal for which he prays to withdraw the appeal. There is no objection from Revenue. We dismiss the appeal as withdrawn.

(Dictated & pronounced in open Court)

(D.N. Panda)
Judicial Member

(Mathew John)
Technical Member

RM